



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

26 December, 2022

Total Question - 40

To Issue NOC From The Forest Department

1 Sh. AMARJEET DHANDA (Julana):

Will the Forest Minister be pleased to state:-

a) whether it is a fact that an application is lying pending with the Forest Department for the past year and a half (03.03.2021) for taking NOC in order to repair the road from village Julana to Rindhana via Lizwana Kalan of Julana Assembly Constituency due to which the repairing work has not been started so far whereas the funds have already been released from the PWD Department; and

b) if so, the time by which said NOC is likely to be issued by the Forest Department so that the said repairing work may be executed?

To Sanction the Master Plan of Julana Town

2 Sh. AMARJEET DHANDA (Julana):

Will the Urban Local Bodies Minister be pleased to state the time by which the

master plan of Julana Town which has been forwarded by the district administration is likely to be sanctioned by the Government?

To Solve the Problem of Water Accumulation

3 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the main roads passing through villages Lath, Khanpur Kalan and Moi of Gohana Assembly Constituency are constantly submerged in dirty water for the last one year; and

b) if so, whether there is any proposal under consideration of the Government to solve the abovesaid problem togetherwith the details thereof?

Scholarship to Students of SCs and BCs

4 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Welfare of SCs & BCs Minister be pleased to state whether it is a fact that the scholarship to the BPL card holder students studying below 8th class belonging to the SCs and BCs has been withdrawn by the Government in State; if not, the month up to which the said scholarship has been paid to the abovesaid students?

Purchase of Pegasus Software

5 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Home Minister be pleased to state:-

a) the objectives of the visit of a troop of IPS officers of Haryana Police in May, 2018 in Israel togetherwith whether the said troop met with secret agency Mossad;

b) whether the State Government has acquired the Pegasus software from Israeli company NSO Group;

- c) the details of the officers who have visited on said tour; and
- d) the extent of amount incurred on said tour togetherwith the total extent of amount incurred on acquisition of Pegasus software alongwith the details thereof?

Discretionary Grants Given by the CM and Ministers

6 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Chief Minister be pleased to state:-

- a) the name of the organizations to whom discretionary grants have been given by the Hon'ble Chief Minister and other Ministers from May, 2015 to 31st October, 2022 togetherwith the details of the given discretionary grant separately;
- b) the total number of organizations by whom the utilization certificates have been submitted togetherwith the details of the action taken against such organizations by whom said certificates have not been submitted so far; and
- c) the details of the provisions for investigation of utilization certificates?

To Construct a Water Works

7 Sh. KULDEEP VATS (Badli):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the Jal Jeevan Mission has been started by the Government in year 2019 but the residents of Tumbaheri village of Badli Assembly Constituency are being forced to drink contaminated and saline water due to unavailability of potable water; and
- b) if so, whether there is any proposal under consideration of the Government to construct a special water works on 20-25 acres of Panchayat land available on Tumbaheri-Babepur Road so that the people of surrounding 8-10 villages will also get potable water from the said water works togetherwith the details thereof?

To Appoint the Doctors and Assisting Staff

8 Sh. KULDEEP VATS (Badli):

Will the Health Minister be pleased to state:-

a) whether it is a fact that neither any doctor nor any assisting/other staff has been appointed by the Government in the Primary Health Centre in village Tumbaheri of Badli Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to appoint the doctors and assisting staff in the abovesaid PHC togetherwith the details thereof?

Construction of Medical College

9 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Medical Education and Reseach Minister be pleased to state the details of the phases of the construction work of Medical College in Jind which have been completed so far togetherwith the time by which the abovesaid medical college is likely to be constructed?

Total Number of Libraries Constructed in Villages

10 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Development & Panchayats Minister be pleased to state the total number of libraries constructed on village level during the Financial year 2021-22 and 2022-23 in the State togetherwith the village wise details thereof?

To Install Solar Fencing

11 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any scheme under consideration of the Government in regard to the

installation of Solar fencing in the Kalka Assembly Constituency; if so, the time by which the farmers are likely to be benefited from the abovesaid scheme?

To Release Pension of Ex-Sarpanchs

12 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Development & Panchayats Minister be pleased to state the time by which the pension of Ex. Sarpanchs of the Raipur Rani Block pending for the last two years is likely to be released by the Government togetherwith the reasons of delay?

To Complete the Construction Work of Driving Training School

13 Ch. AFTAB AHMED (Nuh):

Will the Transport Minister be pleased to state:-

- a) the steps taken by the Government to open driving training school in village Chhapera of district Nuh during the last 8 years;
- b) the extent of budget allocated by the Government for the abovesaid project;
- c) whether any time limit has been fixed by the Government for the completion of abovesaid project; if so, the time by which the said project is likely to be completed; and
- d) the detailed master plan of the abovesaid project togetherwith the details thereof?

To Four Lane the National Highway

14 Ch. AFTAB AHMED (Nuh):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to four lane the National Highway 248A from Nuh city to Alwar (Rajasthan) border; if so, the time by which the abovesaid proposal is likely to be materialized?

Number of Incidents of Chain and Purse Snatching

15 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Home Minister be pleased to state:-

a) the number of the incidents of chain and purse snatching occurred in Rohtak city during the last 6 months togetherwith the number of accused arrested by the Government alongwith the details thereof; and

b) the present status of the FIR no. 366 dated 14.09.2022 registered by the Government on account of chain snatching and whether the accused has been arrested or any recovery has been made togetherwith the details thereof?

Action on Violating Hot Mix Plants

16 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the minimum land and distance requirements provided under the Haryana Government's Environment Department's Notification No. SO 104/C.A. 29/1986 Ss. and 7/2010 have been followed by the Hot Mix Plants set-up in and around district Gurugram togetherwith the details thereof;

b) the details of the Hot Mix Plants who have been in violation of the above-mentioned notification;

c) the penalties or adverse actions taken by the Government against the abovesaid violators;

d) whether other norms provided in the above-mentioned notification be catered to by the Hot Mix Plants set-up in and around district Gurugram; and

e) whether any incidents of waste burning and on-going construction activities have come into the notice of the Government since the implementation of Graded Response Action Plan (GRAP) stage three in

district Gurugram; if so, the details thereof?

To Check Cyber Crime

17 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Home Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to introduce any new technology to curb the incidents of online frauds in State; and
- b) if so, the details thereof togetherwith the steps taken or likely to be taken by the Government to check the increasing cases of frauds by obtaining bank account details through OTP and other modes on phone calls?

Total number of Government Schools

18 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Education Minister be pleased to state:-

- a) the total number of Government Primary, High, Middle and Senior Secondary Schools in the State in the year 2019 togetherwith the number of said Government Schools at present; and
- b) the total number of Government Schools merged by the Government out of the above said Schools?

Total Number of Sanctioned Posts of Doctors and Paramedical Staff

19 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Health Minister be pleased to state the total number of sanctioned

posts of Doctors and Paramedical Staff in the Medical Colleges, Hospitals, CHC,PHC and Rural dispensaries under the Health Department of the State as on date togetherwith the number of posts lying vacant alongwith the health institution wise details thereof?

Details Regarding Lumpy Skin Disease

20 Sh. VARUN CHAUDHRY (Mullana):

Will the Animal Husbandry & Dairying Minister be pleased to state the following details regarding outbreak of Lumpy Skin Disease in the State:-

- a) the number of cows affected;
- b) the number of cows died due to L.S.D.; and
- c) the number of farmers compensated in case of death of cows alongwith the amount of compensation given by the Government as well as by insurance companies (Government aided insurance programme) since the outbreak of said disease in State?

Utilization of Crop Residue

21 Sh. VARUN CHAUDHRY (Mullana):

Will the Agriculture & Farmers Welfare Minister be pleased to state the action taken by the Government for the utilization of crop residue in State togetherwith the volume of crop residue which is still lying un-utilized?

To Re-construct the Bus Stand

22 Sh. MEWA SINGH (Ladwa):

Will the Transport Minister be pleased to state the action taken by the Government on the announcement made by the Hon'ble Chief Minister to start the reconstruction work of Pipli Bus-Stand togetherwith the reasons for which the reconstruction work of the abovesaid bus stand has not been started so far alongwith the details thereof?

To Release Water in Rakshi and Saraswati Rivers

23 Sh. MEWA SINGH (Ladwa):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to release water in Rakshi and Saraswati rivers to recharge the ground water; if so, the time by which the abovesaid proposal is likely to be materialized?

To Appoint Radiologist

24 Sh. RAM KARAN (Shahbad):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to appoint Radiologist and to provide ultrasound machine in the Government Hospital of Shahabad?

To Appoint the Gynaecologist, Paediatrician, Doctors and Other Staff

25 Sh. RAM KARAN (Shahbad):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to appoint the Gynaecologist, Paediatrician, doctors and other staff in CHC of Shahabad; if so, the details thereof?

To Return HSVP Land to the Farmers

26 Sh. DEEPAK MANGLA (Palwal):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that Sector-12 was carved out in Palwal in the year 2011 but it has not been developed by the Government so far and the old houses of the farmers have still been constructed therein; and

b) if so, whether there is any proposal under consideration of the Government to conduct the survey of the said sector again and return the said undeveloped area and the area in which houses of farmers have been constructed to the farmers togetherwith the time by which the said proposal is

likely to be materialized?

To Construct a Bridge

27 Sh. DEEPAK MANGLA (Palwal):

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a bridge between Yadupur and Papdi on Utawar distributary; and

b) if so, the time by which the abovesaid bridge is likely to be constructed togetherwith the details thereof?

To Construct the C.C. Road

28 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the C.C road in front of the market opposite the Red Cross office in Bhiwani; if so, the time by which it is likely to be constructed?

To Start Construction Work of Road

29 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Deputy Chief Minister be pleased to state the time by which the construction work of N.H. 709E is likely to be started in Bhiwani city?

Complaint Against Construction of Building

30 Rao CHIRANJEEV (Rewari):

Will the Education Minister be pleased to state whether any complaint has been received by the Government regarding construction of building in Government Girls School of Rewari; if so, whether any sample has been taken

or inquiry has been conducted by the Government in the matter togetherwith the details thereof?

To Stop Release of Untreated Sewerage Water

31 Rao CHIRANJEEV (Rewari):

Will the Chief Minister be pleased to state whether it is a fact that the sewerage water is being released by the Government into Masani Barrage after treatment; if so, the reasons for which the ground water near the villages Kharkhara, Khyaliawas and Niganiawas has been contaminated togetherwith the steps taken by the Government to check the release of untreated sewerage water in Masani Barrage?

To Fill-up Medical Staff

32 Smt. GEETA BHUKKAL (Jhajjar):

Will the Health Minister be pleased to state: -

- a) the position of medical staff in General Hospital of Jhajjar; and
- b) the time by which the vacancies of staff at abovesaid hospital are likely to be filled-up?

Details of Scholarships Under Dr. Ambedkar Medhavi Chhattar Yojana

33 Smt. GEETA BHUKKAL (Jhajjar):

Will the Welfare of SCs & BCs Minister be pleased to state:-

- a) the status of implementation of Dr. Ambedkar Medhavi Chhattar Yojana and other scholarship schemes for students belonging to Scheduled Castes and Backward Classes in educational institutions of State;
- b) the criteria of eligibility for the abovesaid scholarships; and
- c) the yearwise details of payment made by the Government as scholarship to the students belonging to Scheduled Castes and Backward Classes from

the year 2019-20 till to date in State togetherwith the number of students benefitted?

Recognition to the Practice of Electro Homeopathy

34 Sh. SUDHIR SINGLA (Gurgaon):

Will the Ayush Minister be pleased to state:-

- a) whether it is a fact that a committee was constituted on 06.03.2019 by the Government in the matter of giving recognition to the practice of Electro Homeopathy in State; if so, the present status of recognition process thereof;
- b) the name of all the members of the abovesaid Committee; and
- c) the steps are being taken by the Government to recognize the practice of Electro Homeopathy system of medicine in State togetherwith the details thereof?

Details Regarding Construction of Bridge

35 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Deputy Chief Minister be pleased to state:-

- a) the time when the tender of bridge being constructed on Rori road in Kalanwali city was invited togetherwith the time by which it is likely to be constructed;
- b) whether the time period for construction of abovesaid bridge was extended by the Government;
- c) the action taken against the company for not constructing the abovesaid bridge in stipulated period; and
- d) the time by which the abovesaid bridge is likely to be opened/started for public togetherwith the details thereof?

Details Regarding FIR

36 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Home Minister be pleased to state:-

- a) the name of people against whom FIR no. 253 dated 19.12.2015 has been registered in the Police Station of Nathusari Chopta in district Sirsa togetherwith the name of persons arrested by the Government in the matter so far; and
- b) the reasons for which all the culprits have not been arrested by the Government till to date?

To Solve the Problem of Contaminated Water

37 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Chief Minister be pleased to state the time by which the problem of drainage of contaminated water in the villages Kheri Bura, Jhojhu Kalan, Chiriya, Kadma, Badhra, Berla, Dhani Phogat, Kakroli Hukmi, Kakroli Sardara, Kari Modh, Dudhwa, Kheri Sanwal, Mehrana and Unn in Badhra Assembly Constituency is likely to be solved permanently?

To Meet the Shortage of Professors and Other Staff

38 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Education Minister be pleased to state:-

- a) the steps are being taken by the Government to meet the shortage of Professors and other staff in Seth Kaluram Goyal Government College at village Kadma and Government Post Graduate College at Dadri District Headquarter; and
- b) the time by which the present seats of M.Sc. Geography are likely to be increased by the Government in the Government College for Women in Badhra?

The Number of Sanctioned Posts of Teaching and Non-Teaching Staff

39 Sh. AMIT SIHAG (Dabwali):

Will the Education Minister be pleased to state:-

- a) the school wise number of sanctioned posts of teaching and non-teaching staff in the Government Schools of Dabwali Assembly Constituency; and
- b) the number of Government Schools which have been merged or closed in the year 2022 in Dabwali Assembly Constituency?

The Number of Pending Tubewell Connections

40 Sh. AMIT SIHAG (Dabwali):

Will the Power Minister be pleased to state:-

- a) the number of tubewell connections lying pending in the Dabwali Assembly Constituency as on date togetherwith the details of each beneficiary alongwith the time since the said tubewell connections are pending;
- b) the reasons for the pendency of said tubewell connections;and
- c) the time by which the abovesaid tubewell connections are likely to be released to the farmers?

Chandigarh.

Dated: The 26th December, 2022.

R.K. Nandal,
Secretary.

